

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.07.2022

ORDER NO. 137 of 2022

Hon'ble President is pleased to partially modify the roster order no. 97 of 2022 for CESTAT, Ahmedabad on 29.07.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 29.07.2022 Afternoon	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	ST/ROM/10199-10200/2022 in Appeal No. ST/552/2011 and ST/11123/2018

Note:

1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar